



*Resolution adopted by the Rajya Sabha at the Special Session of the Parliament on the occasion of the Golden Jubilee of Independence, 26<sup>th</sup> August to 1 September, 1997.*

*"We, the Members of Rajya Sabha meeting in a specially convened Golden Jubilee Session of both Houses of Parliament, to commemorate the completion of half a century of freedom;*

*Having remembered with gratitude the great sacrifices made and the salutary service rendered by our freedom fighters;*

*Having recalled with deep satisfaction and pride the maturity of our people in vigilantly preserving democracy and safeguarding the unity of the nation and the valour of our soldiers, sailors and airmen in service to the country;*

*Having reflected upon the state of the nation with the Preamble to the Constitution as the guide;*

*Having then, specifically deliberated upto matters concerning our current political life, state of democracy in the country, our economy, infrastructure, science, technology and human development;*

*Do now solemnly affirm our joint and unanimous commitment to the issues hereinafter mentioned, and we also do solemnly resolve and direct that they be adopted as minimum tasks, constituting our "Agenda for India" on this historic occasion;*

*That meaningful electoral reforms be carried out so that our Parliament and other legislative bodies be balanced be and effective instruments of democracy; and further that political life and processes be free of the adverse impact, on governance of undesirable extraneous factors including criminalisation.*

*That continuous and proactive efforts be launched for ensuring greater transparency, probity and accountability in public life so that the freedom, authority and dignity of the Parliament and other legislative bodies are ensured and enhanced; that more especially all political parties shall undertake all such steps as will attain the objective of ridding our polity of criminalisation or its influence;*





*That the prestige of the Parliament be preserved and enhanced, also by conscious and dignified conformity to the entire regime of Rules of Procedure and Conduct of Business of the Houses and Direction of the Presiding Officers relating to orderly conduct of business, more especially by-*

- *maintaining the inviolability of the Question Hour,*
- *refraining from transgressing into the official areas of the House, or from any shouting of slogans, and,*
- *invariably desisting from any efforts at interruption with the address of the President of the Republic;*

*That a vigorous national campaign be launched by all political parties to combat unsustainable growth of population, recognising that such growth lies at the root of most of our human, social and economic problems;*

*That education at all levels be made employment-relevant special attention being given to quality; that achievement of the Constitutional mandate of universal primary education be achieved by A.D. 2005;*

*That the national economy be prudently managed, with emphasis on-*

- *efficient use of resources and avoidance of wastes;*
- *priority attention to development of infrastructure;*
- *generation of wealth as a sustainable means of achieving full, freely chosen and productive employment, of elimination of poverty and of securing equity and social justice and*
- *balanced regional development*

*That continuous efforts be made for achieving in a time bound manner, marked improvement in the quality of life of all citizens of our country with special emphasis on provision of our minimum needs- food, nutrition and health security at the house-hold level; potable water, sanitation and shelter;*

*That gender justice be established in the spirit of the Declaration and Platform for Action of the UN Fourth World Conference on Woman (1995) and be practised as a way of life, particular emphasis on education of the girl child;*

*That constant efforts be made in terms of inculcation of values and adjustment of the life and working styles of our people to secure protection of environment and preservation of ecology and bio-diversity;*

*That science-and technology be primarily anchored in the creation of a scientific temper, be development by promotion of governmental as well as non-governmental efforts and be pressed into service not merely for economic development but human development in all its dimensions.*

*That, finally, the essence of participatory democracy be seen in the inculcation of our national spirit of self-reliance, in which our citizen are equal partners in all spheres of four national endeavour, and not simply the beneficiaries of governmental initiatives.*

